GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 4583 TO BE ANSWERED ON 22.07.2019

LABOUR WORKING IN INDUSTRIAL ORGANISATIONS

†4583. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the State-wise and Company-wise number of workers/labourers working in various industrial organisations in the country as on date;
- (b)whether the Government has prepared any scheme for safety and welfare of the said workers;
- (c)if so, the details thereof along with the number of workers benefited under it;
- (d)whether workers are being continuously exploited in various organisations of the country; and
- (e)if so, the details thereof along with the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a): Yes Sir. As per the information sent by Directorate General Factory Advice Service & Labour Institutes (DGFASLI) an attached office under Ministry of Labour & Employment, the state-wise details of the number of workers working in the factories registered under the Factories Act, 1948 during the year 2015, 2016 and 2017 are enclosed at Annexure I.
- (b) & (c): The Government of India has enacted a comprehensive legislation i.e. the Factories Act, 1948, for taking care of the occupational safety, health & welfare issues of the workers employed

in manufacturing sector. There are elaborate provisions under the Act pertaining to the health, safety, welfare, provisions related to hazardous process, working hours, penal provisions etc. and the state governments are empowered under the Act to frame their respective State Factories Rules and are enforced by the respective States/UTs.

(d) & (e): The Factories Act, 1948, enacted for ensuring the occupational safety, health & welfare of the workers employed in the factories registered under the Factories Act, 1948 are enforced by the respective States/UTs through the Chief Inspectorates of Factories (CIF)/ Directorates of Industrial Safety and Health (DISH).In case of violation of any of the provisions of the Act and the Rules framed thereunder, provisions exist under the Act for initiating penal action against the occupier and manager of such factories. The State/UT governments regularly monitors the safe working conditions by carrying out regular inspection for enforcing the provisions contained under Chapter-III: Health, Chapter- IV: Safety and Chapter-IVA: Provisions relating to Hazardous Processes in the registered factories under the Factories Act, 1948 and the State Factories Rules framed there under.

* ****

ANNEXURE REFERED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4583 FOR 22.07.2019 REGARDING LABOUR WORKING IN INDUSTRIAL ORGANISATIONS

<u>Details of Employment in Registered Factories under the Factories</u> Act, 1948 (2015- 2017)

SI.	State/UT	2015	2016	2017
1	Andaman and Nicobar Islands	55408	4738	5396
2	Andhra Pradesh	786989	852624	873281
3	Arunachal Pradesh	*	*	*
4	Assam	41505	243821	272444
5	Bihar	212411	157200	184178
6	Chandigarh	5216	4283	3987
7	Chhattisgarh	323725	342087	352796
8	Daman and Diu & Dadra and Nagar Haveli	190640	192240	190000
9	Delhi	397375	406008	412708
10	Goa	83676	86961	89748
11	Gujarat	1583888	1665065	1693584
12	Haryana	52726	790338	935605
13	Himachal Pradesh	321382	323812	329492
14	Jammu and Kashmir	66695	69336	69956
15	Jharkhand	265163	299011	305101
16	Karnataka	1564537	1681160	1692738
17	Kerala	602296	617726	610098
18	Lakshadweep	*	*	*
19	Madhya Pradesh	355579	363634	NA
20	Maharashtra	2424044	2341390	2364784
21	Manipur	13939	13649	NA
22	Meghalaya	9692	10019	7930
23	Mizoram	86	98	139
24	Nagaland	5673	12261	12496
25	Odisha	335202	342440	356693
26	Puducherry	85263	85642	85956
27	Punjab	652595	664766	679807
28	Rajasthan	469249	484159	511572
29	Sikkim	*	*	*
30	Tamil Nadu	1985686	1766889	1660603
31	Telangana	709937	744018	653457
32	Tripura	59130	54147	56119
33	Uttar Pradesh	1196776	1212062	1224289
34	Uttarakhand	392689	396759	376569
35	West Bengal	1125374	1148511	NA
	Total	16374546	17376854	16011526

[#] Data for the year 2018 is not available as the same has not been received from respective CIFs/DISH of all the States/UTs.

¹⁾ **Source**: Data collected by DGFASLI through correspondence with the Chief Inspector of Factories of States/UTs

^{2) *:} There are no registered factories in this state/UT

³⁾ NA: Data not submitted by the Chief Inspector of Factories of States/UTs to DGFASLI